

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 150 of 2019

IN THE MATTER OF:

M/s. Jagbasera Infratech Pvt. Ltd.

...Appellant

Versus

Rawal Variety Construction Ltd.

...Respondent

Present

**For Appellant: Dr. Sumant Bharadwaj and Mr. Vedant Bharadwaj
Advocates.**

**For Respondent: Mr. Mukesh Kr. Verma and Mr. Narender Singh Yadav,
Advocates.**

O R D E R

01.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 13th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/